

Annexure – 7

Name of the corporate debtor: TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED ; Date of commencement of CIRP : 07.08.2023 but order received on 22.08.2023 ; List of creditors as on: 13.09.2023

List of operational creditors (Government dues)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Govt.	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% Of voting share in CoC, if applicable					
1.	GST AHMEDABAD GUJARAT	OFFICE OF ASST. COMMISSIONER STATE TAX, UNIT-9, 10TH FLOOR, D BLOCK, M S BUILDING, LAL DARVAJA, AHMEDABAD, GUJARAT	02.09.2023	7145223	7145223	Statutory dues	No	4.77	-	-	-	-	-
2.	INCOME TAX MUMBAI	AYAKAR BHAWAN 4TH FLOOR, ROOM NO. 483, M K ROAD, MUMBAI-400020	05.09.2023	44475184	44475184	Statutory dues	No	29.67	-	-	-	-	-
3.	GST BELAPUR, NAVI MUMBAI	6TH FLOOR, CGO COMPLEX CBD BELAPUR	08.09.2023	95991828	95991828	Statutory dues	No	64.57	-	-	-	-	-
4.	GST DEPARTMENT RAIPUR, CHHATISGARH	OFFICE OF ASSISTANT COMMISSIONER OF CGST AND C-EX DIVISION-I, GST BHAWAN, 3RD FLOOR, A/B BLOCK TIKARAPARA, RAIPUR CHHATISGARH-492001	09.09.2023	842514	842514	Statutory dues	No	00.56	-	-	-	-	-

